

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3974
TO BE ANSWERED ON 04TH JANUARY, 2019**

BIO-MEDICAL WASTE MANAGEMENT

3974. SHRI B. SENGUTTUVAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the quantum of bio-medical waste produced in the country annually in the past three years, State/UT-wise details thereof;
- (b) whether Bio-Medical Waste (Management and Handling) Rules, 2000 are strictly adhered by States and UTs, if so, the details thereof;
- (c) whether any such violation by the Government, private hospitals and other institutions of the provisions of the Bio-Medical Waste (Management and Handling) Rules, 2000 have been reported, if so, the details thereof and necessary steps taken in this regard;
- (d) whether the Government tracks the record of the States and UTs that have poor record of bio-medical waste treatment, if so, the details thereof; and
- (e) the necessary proactive steps that are contemplated by the Government to ensure proper compliance by the hospitals and other institutions in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): As informed by State Pollution Control Board (SPCB) / Pollution Control Committees (PCCs) (for the year 2014, 2015 and 2016), the State-wise details of quantum of bio-medical waste generated in the country is given in **Annexure-I**.

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(b): As informed by Central Pollution Control Board (CPCB), the Government has re-notified the Bio- Medical Waste Management (BMWM) Rules, 2016 under Environment (Protection) Act, 1986, in suppression of Bio- Medical Waste (Management & Handling) Rules, 1998, which came into force from 28th March, 2016. Further, as per Annual Report Information for the year 2016 of different SCBPs, there are 1,87,160 no. of Health Care Facilities (HCFs) out of which 95,723 no. of HCFs have applied for authorization for operationalization of unit and 91,061 no. of HCFs have obtained authorization under BMWM Rules, 2016.

(c): Further, it has been informed that total 12,034 violations were observed in Health Care Facilities & Common Bio-Medical Waste Treatment Facilities, for which show-cause/Notice/Directions were issued to 11,272 HCEs/CBWTFs.

(d): As per information furnished by SPCBs/PCCs, details on gap between the biomedical waste generation and its treatment in States and UTs for the year 2016 is enclosed at **Annexure II**.

CPCB communicated above gaps to concerned SPCBs/PCCs to take further necessary action for ensuring treatment and disposal of biomedical waste as per BMWM Rules ,2016.

(e): Following steps have been taken by CPCB for implementation of Biomedical Waste Management Rules, 2016:

- CPCB has prepared following guidelines for effective implementation of BMWM Rules, 2016:
 - Guidelines for Common Biomedical Waste Treatment Facilities
 - Guidelines for Management of Healthcare Waste by the Healthcare Facilities as per BMWM Rules, 2016
 - Guidelines for Effective Implementation of Barcode System as per BMWM Rules, 2016
- CPCB regularly followed-up with SPCBs/PCCs on matter relating to implementation of the BMWM Rules, 2016.
- Issued Directions under section 5 of the Environment (Protection) Act, 1986 are also issued to SPCBs/PCCs for implementation of BMWM Rules, 2016.
- Issued Directions under section 5 of the E(P) Act, 1986 to various Common Biomedical Waste Treatment facilities to ensure effective treatment of Biomedical Wastes.
- Imparted Training to Stakeholders under Capacity Building Project (of Ministry of Housing and Urban Affairs) in Association with National Productivity Council.

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Annexure-I

Sl. No.	States/UTs	Biomedical Waste Generated (kg/day)		
		2014	2015	2016
1	Andaman Nicobar	312	287.5	380
2	Andhra Pradesh	8184	8415	9898
3	Arunachal Pradesh	58	63	577.4
4	Assam	6329.5	6885.25	7925.8
5	Bihar	1280.66	1390.18	8827.69
6	Chandigarh	2169.05	2134.68	1994
7	Chhattisgarh	387.63	9263.76	1988.85
8	Daman &Diu and Dadra & Nagar Haveli	192.27	251.64	253.9
9	Delhi	14941.07	14644.71	24996.44
10	Goa	9586	7922.4	2660.34
11	Gujarat	29900	32700	30296
12	Haryana	6953.73	10109	11171.02
13	Himachal Pradesh	1472.9	2049.5	1717.7
14	Jharkhand	5703.26	9222.22	12829.98
15	Jammu & Kashmir	4682	4794.34	885.94
16	Karnataka	82123	51560	66468
17	Kerala	52794.42	53169.1	37773.45
18	Lakshadweep	70	70	80
19	Madhya Pradesh	9409	10714	12810
20	Maharashtra	53385.5	62470	71511.5
21	Manipur	372.55	372.55	367.49
22	Meghalaya	1068.78	1157.54	972.97
23	Mizoram	2978.94	5378.58	440.09
24	Nagaland	675	595	751.48
25	Orissa	11029.16	12920.9	13795.34
26	Puducherry	12982.1	12863.6	5849.8
27	Punjab	12810.8	13148.1	14668
28	Rajasthan	16749.02	19480.13	21722.84
29	Sikkim	455.4	423	388.44
30	Tamil Nadu	43284	43880	43789.08
31	Telangana	8733	8733.4	13220
32	Tripura	1336.5	1378.5	1607
33	Uttarakhand	2565.32	2597	2557.32
34	Uttar Pradesh	29133	37498	37655
35	West Bengal	42236.99	32823	26858.76
36	DGAFMS	18980	20213	27995.26

Annexure II**State-wise details of gaps in biomedical waste generation and treatment**

S.No	Name of State	Biomedical Waste Generation kg/day	Bio-medical waste treated in Kg/day.	Gap in treatment of bio-medical waste
1	Andaman Nicobar	380	380	0
2	Andhra Pradesh	9898	9898	0
3	Arunachal Pradesh	577.4	INP	-
4	Assam	7925.8	5698.5	2227.3
5	Bihar	8827.69	8827.69	0
6	Chandigarh	1994	1994	0
7	Chhattisgarh	1988.85	3321.14	0
8	Daman &Diu and Dadra & Nagar Haveli	253.9	253.9	0
9	Delhi	24996.44	24996.44	0
10	Goa	2660.34	2659.92	0.42
11	Gujarat	30296	30296	0
12	Haryana	11171.02	12045.3	0
13	Himachal Pradesh	1717.70	1717.70	0
14	Jharkhand	12829.98	2353	10476.98
15	J & K	885.94	402.43	483.51
16	Karnataka	66468	66468	0
17	Kerala	37773.45	37773.45	0
18	Lakshadweep	80	80	0
19	Madhya Pradesh	12810	12810	0
20	Maharashtra	71511.5	71511.5	0
21	Manipur	367.49	367.49	0
22	Meghalaya	972.97	972.97	0
23	Mizoram	440.09	440.09	0
24	Nagaland	751.48	751.48	0
25	Orissa	13795.34	12568.2	1227.14
26	Puducherry	5849.8	7867.67	0
27	Punjab	14668	14668	0
28	Rajasthan	21722.84	16026.07	5696.77
29	Sikkim	388.44	172.35	216.09
30	Tamil Nadu	43789.08	43789.08	0
31	Telangana	13220	13220	0
32	Tripura	1607	2987.3	203
33	Uttarakhand	2557.32	2557.32	0
34	Uttar Pradesh	37655	36422	1233
35	West Bengal	26858.76	26858.76	0
36	DGAFMS	27995.26	27995.26	0